

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 47(ND)2010
C. A. NO.

CORAM:
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017**

**NAME OF THE COMPANY: M/s. Mr. Ram Passotam Mittal V/s. M/s. Hotel Queen Road Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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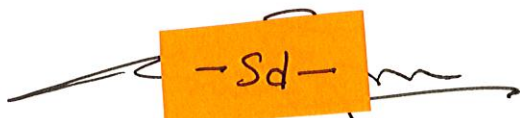
Present: For Petitioner (s) : Mr. Yogesh Jagia, Advocate
Mr. Nitesh Jain, Advocate

For Respondent (s) : Mr. Jayant Mehta, Advocate for R-1
Mr. Saurabh Kalia, Advocate
Ms. Shuchi Sagwar, Advocate

Order

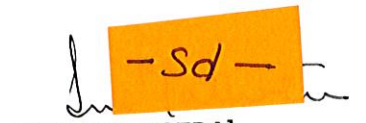
The matter has been taken on mentioning. A letter of adjournment has been circulated in this case praying postponement of the dates which are fixed for 21st and 24th August 2017. This adjournment is vehemently opposed by the Id. opposite counsel. However keeping in view the submissions made before this bench the dates of 4th and 6th September are being fixed for final disposal, as per the convenience of the respondent's counsel. It is being made abundantly clear that the matter shall not be adjourned any further.

Accordingly the dates of 21st & 24th August 2017 are hereby cancelled.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]